GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2053 TO BE ANSWERED ON SEPTEMBER 22, 2020

HOMELESS AND BPL POPULATION

NO. 2053. SHRI RAVI KISHAN:
SHRI MANOJ TIWARI:
SHRI JOHN BARLA:
SHRI SANGAM LAL GUPTA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has conducted any survey of poor homeless people related to BPL category;
- (b) if so, the details thereof, State-wise, including National Capital Territory of Delhi, West Bengal and Uttar Pradesh;
- (c) whether the Government proposes to provide permanent houses to the above mentioned destitute persons; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

- (a) & (b): Yes, Sir. The Operational Guidelines of Scheme of Shelter for Urban Homeless (SUH) under Deendayal Antyodaya Yojana -National Urban Livelihoods Mission (DAY-NULM), provides for conducting a systematic third party survey by the local/ municipal bodies so as to assess accurately the need for shelters at suitable locations. So far, 22 States/ Union Territories (UTs) have conducted third party survey through which 2,07,847 urban homeless persons have been identified. The States/ UTs-wise details are at Annexure.
- (c) & (d): 'Land' and 'Colonisation' are State subjects. Therefore, it is the responsibility of the State/ UT Governments to frame policies and implement schemes for providing permanent

houses to destitute persons. However, Government of India through Pradhan Mantri Awas Yojana - Urban (PMAY-U) Mission, has been providing technical and financial assistance to States/ UTs to provide houses with basic civic amenities to eligible urban poor including destitute persons.

Annexure referred in reply to LS USQ No. 2053 due for answer on 22.09.2020

Number of Urban Homeless identified by States/ UTs in Third Party Systematic Survey

S. No.	State/ UT	No. of urban homeless persons identified
1	Andhra Pradesh	11,173
2	Bihar	10,253
3	Chandigarh	2,064
4	Chhattisgarh	10,216
5	Goa	173
6	Gujarat	35,293
7	Haryana	19,015
8	Himachal Pradesh	879
9	Jharkhand	1,735
10	Kerala	3,195
11	Manipur	4
12	Meghalaya	48
13	Mizoram	3,888
14	Nagaland	50
15	Odisha	13,651
16	Puducherry	719
17	Rajasthan	39,512
18	Sikkim	13
19	Tamil Nadu	14,040
20	Telangana	2,952
21	Uttar Pradesh	28,409
22	West Bengal	10,565
Total		207847